



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">CRP(IO)/220/2018</a>	AJIT KR ROY SARKAR <b>Versus</b> APURBA KR ROY AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	MR G P BHOWMIK MRS. M HORE MS M KALITA
2	<a href="#">WP(C)/2590/2018</a>	DIPAK RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. B AHMED	SC, HEALTH
3	<a href="#">WP(C)/2916/2019</a>	M/S. PRANAB DUTTA AND ANR. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA	ASSTT.S.G.I.
4	<a href="#">WP(C)/4164/2019</a>	M/S. SHREE SUBHAM SYNDICATE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR. K K PARASAR ASSTT.S.G.I.
5	<a href="#">CRP(IO)/36/2023</a>	JULIMONI KALITA DEKA AND ANR. <b>Versus</b> CHANDRA DHAR DAS AND 21 ORS.	MR. R ALI M KALITA MR M BORO	MR. O P BHATI (r-20 to 22)) MR T C DAS (r-20 to 22)) MR. P SARMA (r-20 to 22)) MR G BHARADWAJ (R-1, 2 and 4 ) S. K. GUPTA (r-20 to 22)) MR N BRAHMA (R-1, 2 and 4 )

LEAVE NOTE OF ADVOCATES FOR 18/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
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[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	<a href="#">WP(C)/2061/2020</a>	SUDIP DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S DASGUPTA MS. M DASGUPTA	GA, ASSAM
2	<a href="#">WP(C)/2063/2020</a>	AFZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D P MANDAL MS J RAJKUMARI	GA, ASSAM SC, SEC. EDU.
3	<a href="#">WP(C)/2092/2020</a>	NARAYAN MONDAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
4	<a href="#">WP(C)/3946/2020</a>	MOMINUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR S HOQUE S I AKAND	SC, ELEM. EDU GA, ASSAM MS. A HUSSAIN MR R ISLAM MR N AHMED (R-9) MS M DEKA MR. M M ZAMAN (R-9) SC, SSA
5	<a href="#">WP(C)/4662/2020</a>	SIBU BANIK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B SINHA	GA, ASSAM SC, FINANCE

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BEFORE:

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/3706/2019</a>	M/S. R.P. TECHNO AND ENGINEERS AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, CBI
2	<a href="#">WP(C)/6397/2019</a>	PAPRI SEN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR D CHOUDHURY MS J CHAKRABORTY MS. P DUTTA MR A CHOUDHURY	SC, HIGHER EDU MR. S R GOGOI MR H BARUAH ASSTT.S.G.I. SC, U G C
3	<a href="#">Tr.P.(C)/109/2022</a>	NIVAMONI BORAH <b>Versus</b> MRIDUL HAZARIKA	MR. P SAIKIA	
4	<a href="#">WP(C)/6554/2023</a>	MOHMOD NADEEM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. A HUSSAIN MR R ISLAM S PAUL	GA, ASSAM MR H DAS(R-8) MR A K AHMED (r-7) D BARUAH (R-8) MS P KAKATI (r-7) SC, SEC. EDU.
5	<b>WITH</b> <a href="#">WP(C)/5179/2020</a>	MOHMOD NADEEM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.

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